

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-191/2020)**

Devanand Shirodkar ...Petitioner.

Vs

Desmond Alvares and ors. ...Respondents.

Shri G. Agni, Advocate for the Petitioner.
Shri M. Salkar, Govt. Advocate for the State.
Ms. A. Barbara, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date:23rd November, 2020.

P.C.

Petitioner's counsel seeks three weeks time. According to him, it has to be argued finally.

2. List the matter on 1.12.2020.

DAMA SESHADRI NAIDU, J.

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